



SUPREME COURT BAR ASSOCIATION (REGD.)

SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI-110001 (INDIA)

Mr. Vikas Singh (Sr.)
President

Mr. Pradeep Kumar Rai (Sr.)
Vice-President

Mr. Rahul Kaushik
Hony. Secretary

Mr. Rohit Pandey
Joint Secretary

Ms. Yugandhara Pawar Jha
Treasurer

Mr. Reepak Kansal
Joint Treasurer

SENIOR EXECUTIVE MEMBERS

Ms. Rachana Srivastava (Sr.)

Ms. Sonia Mathur (Sr.)

Mr. Brijender Chahar (Sr.)

Mr. Dinesh Kr. Goswami (Sr.)

Mr. Vikas Pahwa (Sr.)

Mr. Ranji Thomas (Sr.)

EXECUTIVE MEMBERS

Ms. Seema Patnaha

Mr. Kumar Gaurav

Mr. Mukesh Kumar Singh

Mr. Vikas Gupta

Ms. Anjali Chauhan

Mr. Upendra Mishra

Ms. Nandani Gupta

Mr. Satbir Singh Pillania

Ms. Sangeeta Singh

SCBA/EC.2022-23/

Dated 10.10.2022

RESOLUTION

The Executive Committee of Supreme Court Bar Association unanimously resolves to strongly condemn the vilification of Hon'ble Dr. Justice D.Y. Chandrachud, Judge, Supreme Court of India, to malign his image, while he is being considered for an important assignment of the Chief Justice of India. The complaint appears to be prima facie false and is deliberately made at the time when he is being considered for such appointment, especially when the facts narrated in the complaint are eleven months old. The person making the said complaint has a very low credibility and is in a habit of making reckless allegations against the important Constitutional Functionaries in the past also.

The Executive Committee of the Supreme Court Bar Association strongly deprecates such attempt. In our view, this complaint should not be given any credence by any authority and stringent action should be taken against this unscrupulous person.

RAHUL KAUSHIK

Hony. Secretary
9205368120